

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:530
ANSWERED ON:22.05.2006
IMPLEMENTATION OF NATIONAL CHILD LABOUR PROJECT
Tripathy Shri Braja Kishore

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is implementing National Child Labour Project (NCLP) in various districts of the country;
- (b) if so, the details of ongoing NCLP in the country, State-wise;
- (c) the details of funds allocated and utilized during 2004-05 and 2005-06 under the project;
- (d) whether there is any system for overall supervision, monitoring and evaluation of NCLP; and
- (e) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 530 FOR ANSWER ON 22.05.06 REGARDING 'IMPLEMENTATION OF NATIONAL CHILD LABOUR PROJECTS' BY SHRI BRAJA KISHORE TRIPATHY

(a) & (b): The Government of India is implementing the scheme of National Child Labour Projects (NCLPs) in 250 districts of 21 states in the country for rehabilitation of working children. Under the scheme, children withdrawn from work are put into the special schools, where they are provided education, vocational training, stipend, nutrition and health checkup etc. State-wise details of the NCLPs are Annexed.

(c) An amount of Rs. 89.00 crore and Rs. 102.40 crore has been allocated under the project for the years 2004-05 and 2005-06 respectively out of which, the utilization of funds during 2004-05 and 2005-06 was Rs. 83.10 crore and Rs. 102.32 crore respectively.

(d) & (e): The Projects are being monitored through the periodical reports submitted by the District authorities to the Ministry. At the National level, a Central Monitoring Committee under the Chairpersonship of Union Secretary (Labour & Employment) monitors the overall functioning of the Scheme. The State Governments also monitor the functioning of the child labour projects at their level. In addition, the projects are being regularly inspected by the State and Central government officials to ensure proper implementation of the scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 530 FOR ANSWER ON 22.05.06.

LIST OF DISTRICTS COVERED UNDER NCLP SCHEME

S.No. Name of States No. of Districts Name of the Districts

1 Andhra Pradesh 23 Ananatapur, Chittoor, Cuddapah, East Godavari, Guntur, Hyderabad, Karimnagar, Kurnool, Medak, Nalgonda, Khammam, Nellore, Nizamabad, Prakasam, Rangareddy, Srikakulam, Vizianagaram, Vishakhapatnam, Warangal, West Godavari, Mehbubnagar, Adilabad and Krishna

2 Assam 3 Nagaon, Kokrajhar and Lakhimpur

- 3 Bihar 24 Nalanda, Saharsa, Jamui, Katihar, Araria, Gaya, East Champaran, West Champaran, Madhepura, Patna, Supaul, Samastipur, Madhubani, Darbhanga, Muzaffarpur, Nawada, Khagaria, Sitamarhi, Kishanganj, Begusarai, Banka, Saran, Purnia and Bhagalpur
- 4 Chhattisgarh 8 Durg, Bilaspur, Rajnandgaon, Surguja, Raigarh, Dantewada, Raipur and Korba
- 5 Goa 1 Goa
- 6 Gujarat 9 Surat, Panchmahals, Bhuj, Banas Kantha, Dahod, Vadodara, Bhavnagar, Ahmedabad and Rajkot
- 7 Haryana 3 Gurgaon, Faridabad and Panipat
- 8 Jammu & Kashmir 3 Jammu, Srinagar and Udhampur
- 9 Jharkhand 9 Garwah, Sahibganj, Dumka, Pakur, West Singhbhum (Chaibasa), Gumla, Palamu, Ranchi and Hazaribagh
- 10 Karnataka 17 Bijapur, Raichur, Dharwad, Bangalore Rural, Bangalore Urban, Belgaum, Koppal, Tumkur, Devangere, Haveri, Mysore, Bagalkot, Chitradurga, Gulbarga, Bellary, Kolar and Mandya.
- 11 Madhya Pradesh 17 Mandsaur, Gwalior, Ujjain, Barwani, Rewa, Dhar, East Nimar (Khandwa), Rajgarh, Chhindwara, Shivpuri, Sidhi, Guna, Betul, Shajapur, Ratlam, West Nimar (khargon) and Jhabua
- 12 Maharashtra 13 Solapur, Thane, Pune, Ahmadnagar, Sangli, Kolhapur, Jalgaon, Nandurbar, Nanded, Nasik, Yavatmal, Dhule and Beed.
- 13 Mizoram 1 Aizwal
- 14 Nagaland 1 Dimapur
- 15 Orissa 18 Angul, Bargarh, Bolangir, Deogarh, Gajapati (Udayagiri), Ganjam, Jharsuguda, Kalahandi, Koraput, Malkangiri, Mayurbhanj, Nabarangpur, Nuapada, Rayagada, Sambalpur, Sonepur, Cuttack and Balasore
- 16 Punjab 3 Jalandhar, Ludhiana and Amritsar
- 17 Rajasthan 23 Jaipur, Udaipur, Tonk, Jodhpur, Ajmer, Alwar, Jalor, Churu, Nagaur, Chittaurgarh, Banswara, Dhaulpur, Sikar, Dungarpur, Bharatpur, Bikaner, Jhunjhunu, Bundi, Jhalawar, Pali, Bhilwara, Ganganagar and Barmer.

- 18 Tamil Nadu 13 Chidambaranar (Tuticorin), Coimbatore, Dharmapuri, Vellore, Pudukkottai, Salem, Tiruchirapallli, Tirunelveli, Krishnagiri, Chennai, Erode, Dindigul and Theni.
- 19 Uttar Pradesh 42 Varanasi, Mirzapur, Bhadohi, Bulandshahar, Saharanpur, Azamgarh, Muzaffarnagar, Gonda, Kheri, Bahraich, Balrampur, Hardoi, Barabanki, Sitapur, Faizabad, Badaun, Gorakhpur, Kushinagar, Maharajganj, Siddharthnagar, Rae Bareli, Unnao, Sultanpur, Fatehpur, Shravasti, Pratapgarh, Basti, Sonebhadra, Mau, Deoria, Banda, Ghaziabad, Jaunpur, Rampur, Bareilly, Lucknow, Meerut, Etawah, Agra, Ghazipur, Mathura and Etah.
- 20 Uttaranchal 1 Dehradun
- 21 West Bengal 18 Burdwan, North Dinajpur, South Dinajpur, North 24-Parganas, South 24-Parganas, Kolkata, Murshidabad Midnapore, , Maldah, Bankura, Purulia, Birbhum, Nadia, Hugli, Howrah, Jalpaiguri, Cooch Bihar and East Midnapore.

Total 250

Note : Districts highlighted in the list are those which have been included under the scheme in the Tenth Plan.